NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.11.2024

N O T I C E

Please take notice that the following matters listed in the Court – IV on 21.11.2024 was not taken up. The next date of hearing in the matter is **28.11.2024**.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 963-965 of 2024 & I.A. No. 6406, 6407, 6408, 6628 of 2024	Gaurav Katiyar, RP of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Managers LLP & Ors. **With**	Rishabh Jain	Vidhi Kapoor Brijesh Kumar Tamber Kumar- SRA Wamika Chadha Saurabh Jha- R1
2.	Comp. App. (AT) (Ins) No. 969 & 970 of 2024 & I.A. No. 3519, 3521, 3523, 7147, 7148, 7149, 7150 of 2024	Consortium of DS Infraheights Pvt. Ltd. & Anand Buildtech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. **With**	Harshal Kumar	Rishabh Jain Gaurav Katiyar Mrinal Harsh Vardhan Aishwarya Singh-R2
3.	Comp. App. (AT) (Ins) No. 1175 of 2024 & I.A. No. 7152 of 2024	Committee of Creditors of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. **With**	Mrinal Harsh Vardhan	Vidhi Kapoor Ishita Ahuja Harshal Kumar Rishabh Jain
4.	Comp. App. (AT) (Ins) No. 1176 of 2024 & I.A. No. 7153 of 2024	Committee of Creditors of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors.	Mrinal Harsh Vardhan	Vidhi Kapoor Ishita Ahuja Harshal Kumar Rishabh Jain

| 5. | Comp. App. (AT) (Ins) No. 1174 of 2024 & I.A. No. 4192, 4193, 4701, 5504, 7151 of 2024 | Committee of Creditors of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. | Mrinal Harsh Vardhan | Vidhi Kapoor Ishita Ahuja- R1 Harshal Kumar Gaurav Katiyar- RP, in-person Rishabh Jain |

By order of Hon'ble Chairperson
-Sd/-
Registrar